

(b) District	Name of Project
1. Ganjam.	Aska-II.
2. Ganjam.	Chattapur-II.
3. Phulbani.	G. Udaigiri.
4. Phulbani.	Phulbani-II.
5. Mayurbhanj.	Khunta-II.
6. Puri.	Bhubaneshwar-II.

(c) The Central Social Welfare Board has released a sum of Rs. 3,42,500 towards its share of expenditure on Welfare Extension Projects in Orissa State so far during 1959-60 of which Rs. 51,500 have been released for the above six projects.

(d) The Central Social Welfare Board does not make State-wise allocation. Releases are made according to the approved budget estimates in respect of each Project.

Income Tax Officials in Rajasthan

518. **Shri Onkar Lal:** Will the Minister of Finance be pleased to state:

(a) the number of Income-tax Officials involved in corruption cases in Rajasthan, district-wise during the years 1958-59 and 1959-60 so far; and

(b) the action taken against them?

The Minister of Finance (Shri Morarji Desai): (a) The number of Income-tax Officials against whom complaints of corruption were received in the Districts of Rajasthan during 1958-59 and 1959-60 was as follows:

District	1958-59	1959-60
1. Jaipur		2
2. Bhopur	5	1
3. Sriganganagar	1	4
4. Beawar	1	1
5. Bharatpur		
6. Alwar		
	8	9

(b) Out of 8 cases reported in 1958-59 proceedings were dropped in 6 cases

as no prima facie corruption charge was established. In the remaining two cases enquiries are in progress.

Proceedings were dropped in one case reported in 1959-60 as no corruption was established. Enquiries are in progress in the remaining 8 cases reported this year.

Naga Hostiles

519. { **Shri Vajpayee:**
Shri Assar:
Shri S. A. Mehdi:

Will the Minister of Defence be pleased to state:

(a) whether Indian Army units and Assam border security forces have had to go into action quite a number of times during December, 1959 and January, 1960, to combat Naga hostilities in the Assam-Naga Hills borders; and

(b) if so, the details of these encounters?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) It will not be in public interest to disclose the details of these incidents.

Sale of Timber

520. **Shri Ram Krishan Gupta:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 138 on the 18th November, 1959 and state:

(a) whether the reasons for the non-completion of the auction sale of 2,500 c.ft. of timber held on the 10th October, 1952 have since been investigated; and

(b) if so, the result thereof and the action taken in the matter?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The matter is still under investigation.